

[Shri M. C. Chagla]

have the Radcliffe Award which gives a map. The map differs from the text. The Radcliffe report itself says that when there is a discrepancy, the text shall prevail. Our contention, and rightful contention, is that according to the text, these five villages belong to us, not to Pakistan. Pakistan does not accept that contention.

Shri Hem Barua: Why don't you push out Pakistan from there?

Shri M. C. Chagla: When it comes to it, we will push them out, but at present . . .

Shri M. C. Chagla:

श्री कंवर लाल गुप्त : आपके रहते हुए कभी भी वह समय नहीं आएगा ।

Shri M. C. Chagla: समय कब आएगा यह मैं आपको बताता हूँ ।

We are now trying to see, with the assistance of the Surveyors-General and the Land Records people, whether we can draw the line according to the Radcliffe Award. If we fail, then the question will come: what is the next step we should take?

Some hon. Members rose—

Mr. Speaker: Shri P. K. Deo to raise question of privilege.

Shri Kanwar Lal Gupta: This is very important. . .

Mr. Speaker: I have gone to the next item.

श्री कंवर लाल गुप्त : कब इन्होंने पार्लियामेंट को बताया यह बहु इम्पोर्टेंट है ।

Mr. Speaker: This House stands adjourned for lunch to meet again at 2 o'clock.

12.59 hrs.

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha reassembled at Fourteen of the Clock after Lunch.

[MR. DEPUTY-SPEAKER in the Chair]

RE: CALLING ATTENTION

Mr. Deputy-Speaker: Mr. P. K. Deo has to submit something.

श्री कंवर लाल गुप्त (दिल्ली सदर) : जब सदन स्वयंसेवक हुआ था तो कालिग एटेंशन चल रहा था ।

Mr. Deputy-Speaker: That was closed.

Shri Kanwar Lal Gupta: That was not closed.

Mr. Deputy-Speaker: When Speaker left, he had already called Mr. P. K. Deo because he had to submit something regarding the privilege matter. So far as the call attention is concerned, I was present in the House, he said either on the External Affairs demands or if you want some special debate or discussion for this purpose, he is prepared to consider a request within the provisions of the rules, but it would not be proper to say it was not closed. It was closed. That is on record.

श्री कंवर लाल गुप्त : आप एक मिनट सुन तो लीजिए ।

Mr. Deputy-Speaker: If I permit you, why not permit some one else? There is some limit. Let us abide by some rule. I am not permitting. Please resume your seat.

श्री कंवर लाल गुप्त : श्री प्रकाशवीर शास्त्री ने उस समय यह सवाल किया था कि इस बारे में कैबिनेट ने डिजिजन लिया या किस ने लिया । उस सवाल का जवाब नहीं दिया गया । यह बड़ा सीरियस मेटर है ।

Mr. Deputy-Speaker: I do recognise this is a serious matter, but this is not the occasion to raise it.

श्री कंबर लाल गुप्त : अगर चैयर भी हमें सहयोग नहीं देगी तो मुश्किल हो जायेगी। यह देश के डिफेंस का सवाल है।

श्री प्रकाशवीर शास्त्री (हापुड़) : मेरा निवेदन है कि जब कोई प्रश्न चल रहा हो तो जब तक अध्यक्ष ने यह घोषणा न की हो कि वह प्रश्न समाप्त हो जाता है उस समय तक वह प्रश्न कान्टीन्यू करता है। लंच-आवर का समय होने के कारण उन्होंने सदन को स्पगित कर दिया। श्री चांगला इस सवाल का उत्तर दे रहे थे। मेरे प्रश्न का उत्तर बिल्कुल नहीं आया है कि यह निर्णय कैबिनेट के स्तर पर हुआ है या सेना के स्तर पर। यह प्रश्न इस तरह कैसे समाप्त हो सकता है ?

Mr. Deputy-Speaker: I have followed what you say. When the Speaker left, the call attention notice was closed.

Shri Prakash Vir Shastri: No, no.

Mr. Deputy-Speaker: Look into the record. He has in fact called Mr. Deo. I was present here. Secondly, he has also given a ruling that you may get an opportunity when the demands on the External Affairs Ministry are discussed here. In case there is no satisfactory reply, then there will be an opportunity to raise this matter in a suitable manner in some other form. His rulings are there. This way we cannot proceed.

श्री प्रकाशवीर शास्त्री : उपाध्यक्ष महोदय यह बड़ा महत्वपूर्ण प्रश्न है। अगर इस तरह से गवर्नमेंट को बचाने का प्रयत्न किया जायेगा तो हमारी सारी धरती हमारे हाथसे चली जायेगी।

Mr. Deputy-Speaker: It is wrong. The Chair is not to protect this side or that side. It is not a question of protection; it is a question of following certain procedure. It is not fair comment.

श्री कंबर लाल गुप्त : अगर इस सदन में मिनिस्ट्रों को प्रश्नों के उत्तर देने के लिए नहीं कहा जायेगा, अगर इस प्रकार के महत्वपूर्ण प्रश्नों का भी उत्तर नहीं दिया जायेगा तो हमारे लिए बड़ी मुश्किल हो जायेगी। (व्यवधान) ऐसी गवर्नमेंट को नहीं रहना चाहिये। उस को इस्तीफा देना चाहिए। उस ने सारी सारे देश को गिरवी रख दिया है। (व्यवधान)

Mr. Deputy-Speaker: Yesterday, the scene that took place in the House is known to you. You yourself were very sorry for it. You do not want to repeat the same scene here. Please obey the Chair and keep quiet.

श्री प्रकाशवीर शास्त्री : श्री रणधीर सिंह एक तरफ तो कहत हैं कि हरियाणा के सिपाही मर रहे हैं और दूसरी तरफ गवर्नमेंट को बचा रहे हैं।

14.07 hrs.

QUESTION OF PRIVILEGE

MISREPORTING OF LOK SABHA, PROCEEDINGS BY AN ORIYA PAPER

Shri P. K. Deo (Kalahandi): Mr. Deputy-Speaker, under rule 225, I consider it my painful duty to bring to the notice of the House a breach of privilege which has occurred by the publication of a false and perverted version of my speech on the Home Ministry's demands on 3rd July 1967 in the Kalinga paper which was published on the 5th of July 1967 from Cuttack. I am very sorry that I have to cross swords with my very dear friends with whom my association was of thirty years—Messrs. Biju Patnaik, Surendra Mahanty, Chintamani Panigrahi and others. They are all associated with this paper and it is my painful duty now...

Shri Chintamani Panigrahi (Bhubaneswar): I am not associated with this paper now.